

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/6608/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Sri Rajib Goswami
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati, the ^H14 November, 2018.

Sub:- **Casual Leave.**

Ref:- Your letter No. DJ/DH/I-1/2018/5154/Estt., dtd. 12.11.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day Casual Leave on 09.11.2018, has been granted/~~rejected~~.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Rolsa